

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.06.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO	Intervention Petition (IBC)/19/2024 In IA (IBC)/545/2022 IA (IBC)/1174/2024, IA No.331/2020, IA No.459/2020, IA No.596/2020, IA (IBC)/110/2021, IA (IBC)/112/2021, IA (IBC)/545/2022 in CP(IB) No.374/7/HDB/2019
NAME OF THE COMPANY	Neerajakshi Iron and Steel Pvt Ltd
NAME OF THE PETITIONER(S)	Corporation Bank
NAME OF THE RESPONDENT(S)	Neerajakshi Iron and Steel Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Intervention Petition (IBC)/19/2024 in IA(IBC)/545/2022

Present: Ld. PCS Mr. Shaik Gouse for the Applicant.

Mr. P. Ramchandra Reddy, Resolution Professional.

Ld. Counsel Ms. JVL Bharati for the Resolution Professional.

For filing of counter, **matter is adjourned to 04.07.2024.**

IA(IBC)/1174/2024

Present: Ld. PCS Mr. Shaik Gouse for the Applicant.

Mr. P. Ramchandra Reddy, Resolution Professional.

Ld. Counsel Ms. JVL Bharati for the Resolution Professional.

The Ld. Counsel for the Respondent filed that copy of the order passed by the Hon'ble Supreme Court whereby the appeal has been withdrawn. As such, the matter is adjourned to 04.07.2024 for hearing.

All these IA No.331/2020, IA No.459/2020, IA No.596/2020, IA (IBC)/110 /2021, IA (IBC)/112/2021, IA (IBC)/545/2022 **are adjourned to 04.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)